

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.7242/2000

(From the judgement and order dated 09/12/1999 in FCA 34720/99
of The HIGH COURT OF BOMBAY)

ANJULA VERMA

Petitioner (s)

VERSUS

SUDHIR VERMA

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption)

Date : 03/11/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mrs C.M. Chopra,Adv.

For Respondent (s) Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J

Leave granted.

(T.I. Rajput)
Court Master

(S.Sen Gupta)
Court Master